## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/153/IB/2018

NAME OF THE PETITIONER(S)

: KPR INDUSTRIES

NAME OF THE RESPONDENT(S)

: TRIVANDRUM SPINNING MILLS LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. Y. PRAKASH Course for Applicant Y.M.
2. K. Crowtham Keemen Conviel for Remodel Klikker

## ORDER

Counsel for both the parties present. Counsel for Respondent prayed for time to seek instructions from the client in relation to the settlement of the outstanding debt. At request, time is enlarged with a direction that in case the Corporate Debtor is not ready to settle the dues, a Counter will be filed by the next date of hearing. At request, time is enlarged. Put up on 09.03.2018 at 10.30 AM.

> (CH.MOHD SHARIEF TARIO) MEMBER (JUDICIAL)